



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
(Srinagar/Jammu)

Subject:- Creation of 32 posts of various categories in the High Court of Jammu and Kashmir.

Reference:- State Administrative Council Decision No.79/12/2018 dated 12-09-2018.

GOVERNMENT ORDER NO: 5082 -LD(A) of 2018.  
D A T E D: 17 - 09 - 2018.

Sanction is accorded to the creation of following posts in various categories for Vigilance Cell in the Jammu and Kashmir High Court:-

S.No.	Post	PB+GP (Pre-revised)	No. of posts
1.	Registrar Inspection	51550-1230-58930-1380-63078	02
2.	Joint Registrar	39530-920-40450-1080-49090-1230-54010	02
3.	Assistant Registrar	PB (9300-34800) + Grade Pay (4800)	03
4.	Senior Scale Stenographer	PB (9300-34800) + Grade Pay (4600)	03
5.	Junior Scale Stenographer	PB (9300-34800) + Grade Pay (4200)	03
6.	Head Assistant	PB (9300-34800) + Grade Pay (4200)	03
7.	Senior Assistant	PB (5200-20200) + Grade Pay (2400)	03
8.	Junior Assistant	PB (5200-20200) + Grade Pay (1900)	03
9.	Driver	PB (4440-7440) + Grade Pay (1300)	02
10.	Orderly	PB (4440-7440) + Grade Pay (1300)	08
<b>Total</b>			<b>32</b>

This issues with the concurrence of Finance Department conveyed vide U.O.No.A/58(2002)-II-725 dated 28-07-2016.

By order of the Government of Jammu and Kashmir.

Sd/-

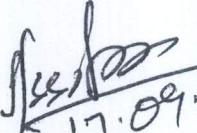
(Abdul Majid Bhat)  
Secretary to Government.

Dated: 17 -09- 2018.

No: LD (A) 2011/70

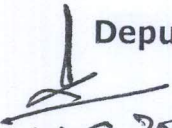
Copy to the:-

1. Principal Secretary to Hon'ble Governor for information of the Hon'ble Governor.
2. Principal Secretary to Government, Finance Department.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar. He is requested to reflect the financial implications in the revised estimates of 2018-2019.
5. Principal Secretary to Hon'ble Chief Justice J&K High Court.
6. Director, Archives, Archaeology and Museums, J&K, Srinagar.
7. Private Secretary to the Hon'ble Advisor In charge Law, Justice and P.A for information.
8. Private Secretary to the Chief Secretary for information
9. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. In charge Website, Department of Law Justice and Parliamentary Affairs.
11. Government Order File.
12. Concerned file.

  
17.09.18

(Ashish Gupta)

Deputy Legal Remembrancer

  
17.9.2018